

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No. 37/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd November 2017, 10.30 A.M

Name of the Company		ICICI Bank Ltd.-Vs-Palogix Infrastructure Pvt. Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Intervening Applicant.

1. Mr. Anisban Ray, Advocate
2. Mr. V.V.N. Sastri, Advocate
3. Ms. Deepabali Datta, Advocate

D. Datta
} 23/11/17

Corporate Debtor

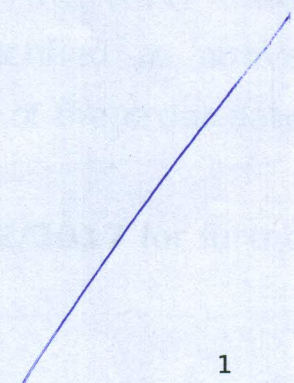
1. Ms. Manju Bhukta, Adv
- Ms. Sonita Mulhore, Adv

} For Corporate Debtor.

Amulya

IRP

- Mr. Ravi Kapur, Bar-at-Law } For IRP
- Ms. Kiran Sharma, Adv



ORDER

Ld. Counsel for the Resolution Professional, the corporate debtor and the intervening applicant are present.

It has brought to our notice that a typographical error has occurred in the penultimate paragraph at page 2 of our order dated 03/11/2017, which needs to be rectified as under.

Therefore, the penultimate paragraph at page 2 of our order dated 03/11/2017 should be read as follows:

“RP is further directed to consider the Resolution Plan submitted before him and place the same before CoC for proper consideration.”

The above rectification of order has been made in terms of power conferred upon the Tribunal under Rule 154 of the NCLT Rules.

Accordingly, the order dated 03/11/2017 in the matter stands rectified as above and this order shall form integral part of the order dated 03/11/2017.

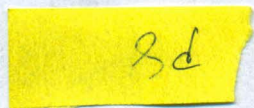
List on **12/12/2017** for further order.

Ld. Advcoate appearing on behalf of the RP sought leave of the Court for filing Vakalatnama. Prayer is allowed. Vakalatnama may be filed in Office.

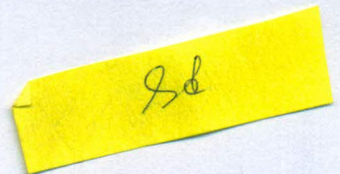
Ld. Advocate appearing on behalf of the RP also sought leave of the Court for filing Progress Report. Prayer is allowed. Progress report may be taken on record.

Ld. Counsel for the operational creditor submitted that I.A. (IB)No.450/KB/2017 is pending and this is not listed today. He made a request that this I.A. May be listed for hearing. Prayer is allowed. List **I.A. (IB)No.450/KB/2017** for disposal on **12/12/2017**.

Urgent photo copy of this order, if applied for, be supplied to the parties subject to compliance with all requisite formalities.



(Jinan K.R.)
Member (J)



(V.P.Singh)
Member (J)